

Reduction in Government Representatives in Public Sector Undertakings

721. SHRI CHATURANAN
MISHRA:

SHRI N. E. BALARAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to reduce the number of Government representatives on the Boards of public sector undertakings; and

(b) if so, what are the details and purpose thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) and (b) Yes, Sir. With a view to granting greater autonomy, instructions have been issued to all the administrative Ministries to have not more than one nominee Director on the Board of Public Sector Undertakings except in the case of Public Sector Undertakings dealing with items more or less exclusively within the purview of Public Sector (e. g. coal, steel, mines, petroleum etc.) or undertakings engaged in trading and marketing (e.g. STC, MMTC, etc.) where more than one could be justified depending upon needs of the situation.

Reviving of Sick Industries

722. SHRI CHATURANAN
MISHRA:

SHRI N. E. BALARAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Central Government have prepared a note listing steps that the states should take in the task of reviving sick companies; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) There is no policy note in which the steps to be taken by State Governments in this regard have been exclusively spelt out. All matters relating to sick units are dealt with in accordance with the policy guidelines issued by the Government in October 1981, the salient features of which were furnished in reply to Rajya Sabha Unstarred Question No. 700 of 15th July, 1982. The precise role played by the State Government in such cases depends on the diagnostic studies made by banks and financial institutions and the package deals evolved by them on case to case basis.

Export efforts by public sector Enterprises

723. SHRI SURESH PACHOURI:
Will the Minister of INDUSTRY be pleased to state:

(a) whether public sector enterprises in the Central sector have been told to mount concerted export efforts through drawing up a corporate strategy and long-term plans for exports;

(b) if so, what are the guidelines issued in this regard;

(c) whether the recommendations of the D. V. Kapur Committee on strategy for export of engineering and capital goods are being implemented; and

(d) if so, what are the details of the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) to (d) On the recommendations of D. V. Kapur Committee on Engineering Exports, the Public Sector Undertakings of the Department of Public Enterprises had been asked to strengthen/set up Export cells and initiate steps for strengthening/setting up of Export Cells.